

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER :TCP/3/2016
NAME OF THE PETITIONER(S) :Sadayaramanujam G., and 2 others
NAME OF THE RESPONDENT(S) :GGN Spinning Mills (P) Limited and 1 others
UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

G. Baskar, Advocate Counsel for petitioners
R. Shanmugam

G. Baskar

R. Shanmugam

S. V. Shanmugam

Counsel for R1-R3

S. V. Shanmugam

G. SADAYARAMANUJAM. PETITIONER

S. ANANDAL - PETITIONER

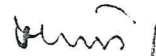
S. Anand

ORDER

The counsel for both of the parties present. The Counsel for the Respondent No.6 has filed a communication which has been addressed to the Auditor of the first respondent company for giving clarification on the points mentioned therein. The petitioner is directed to place the communication before Mr. Srinivasan, the Auditor for giving the clarification on the points raised. Mr.Srinivasan Auditor is directed to give clarification on the points raised within 7 days by providing a copy to the respondents. At request, time is enlarged. Put up on 22.08.2017 at 10.30 A.M.



(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)